

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 289**

TO BE ANSWERED ON THE 4TH FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

CONCERNS OF PROTESTERS

289. SHRI VINCENT H. PALA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the major concerns of protestors across the nation in the recent times;**
- (b) the steps taken/being taken by the Government to address these concerns;**
- (c) the total number of casualties as a result of the suppression of these protests;
and**
- (d) the number of stakeholders meetings carried out in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d): 'Public Order' and 'Police' are State subjects as per Schedule VII to the Constitution of India and the State Government concerned is primarily responsible for maintenance of law and order in the State and to take action against the culprits as per law. The Central Government monitors the law and order situation in the States and assists the State Governments in case of major law and order problem by deploying Central Armed Police Forces (CAPFs) on the request of State Governments.
